GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO.2745
TO BE ANSWERED ON 04.08.2021

Domestic Coal Production

2745. MS. LOCKET CHATTERJEE:

Will the Minister of Coal be pleased to state:

(a) whether the current domestic production of coal is adequate to meet the markets of the country;

(b) if so, the details thereof along with the shortfall, if any, in satisfying the requirements of coal, State/UT-wise;

(c) whether the Government is taking any measures for boosting the availability of coal for meeting the energy needs of the country; and

(d) if so, the details thereof?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES

(SHRI PRALHAD JOSHI)

(a) & (b): In 2020-21, all India coal production was 716.084 Million Tonnes (MT) (provisional). There was a huge coal stock at Coal India Limited (CIL) and Thermal Power Plants end as per details given below:

<table>
<thead>
<tr>
<th>Date</th>
<th>CIL Stock</th>
<th>Stock at Power House end</th>
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</thead>
<tbody>
<tr>
<td>01.04.2020</td>
<td>74.89</td>
<td>44.95</td>
</tr>
<tr>
<td>01.04.2021</td>
<td>99.12</td>
<td>28.66</td>
</tr>
<tr>
<td>28.07.2021</td>
<td>56.03</td>
<td>23.78</td>
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</tbody>
</table>

(c) & (d): The following action has also been taken by Government to further enhance the production of the coal in the country:

i. Launch of Commercial Auction: Auction of commercial mining on revenue sharing mechanism from 5 coal bearing states (Jharkhand, Madhya Pradesh, Maharashtra, Odisha and Chhattisgarh) was launched on 18.06.2020. During this round of auction, 20 coal mines with aggregate peak capacity of 59 MTPA were successfully auctioned. Second Tranche of auction for commercial mining was launched by Ministry of Coal on 25.03.2021. In the second Tranche, a total of 67 coal mines/blocks were offered. Further to cater to the demand of the coking coal consumers, 6 coking coal mines have been put on offer. The cumulative PRC for the fully explored mines on offer has been estimated at 150 MTPA.

ii. Concept of Rolling Auction: In order to expedite the process for conducting auction and to carry out more rounds of auction in a year, a mechanism of rolling auctions of coal mines has been planned. Under this mechanism, upon completion of the electronic auction process of a tranche (i.e. approximately 3-4 months from
the launch of auction process), the next tranche of auction would be launched for following mines:

a. Mines where no bid or only single bid was received in the previous tranche of auction (except for those mines where Ministry of Coal decides to go for second attempt of auction)
b. New mines, if any, identified by Ministry of Coal

iii. Engagement of PMU: Project Management Unit (PMU) has been engaged by Ministry of Coal for handholding of coal block allottees for obtaining various approvals /clearances for early operationalisation of coal mines allocated under CMSP Act, 2015.

iv. Launch of Single Window Clearance: The Union government has launched Single Window Clearance portal for the coal sector to speed up the operationalisation of coal mines. It is an unified platform that facilitates grant of clearances and approvals required for starting a coal mine in India.

v. The MMDR Act has been amended in March, 2021 which, inter alia, allows all captive mines to sell up to 50% of the minerals produced during the year after meeting the requirement of attached plant.

vi. Coal India Ltd. has envisaged a coal production programme of one Billion Tonne from CIL mines by the year 2023-24. CIL has taken the following steps to achieve the target of augmentation of coal production capacity:

1. Implementing on-going projects in time bound manner to achieve targeted production as per schedule.
2. Introduction of Surface Miners in Open Cast (OC) mines to improve operational efficiency and cater to environmental needs.
3. Introduction of Mass Production Technology in underground coal mines.
4. 15 Projects identified with a Capacity of about 160 MTPA (Million Tonnes per Annum) to be operated by Mine Developer cum Operator mode.
5. Capacity addition through special dispensation in Environment Clearance under clause 7(ii) of Environmental Impact Assessment (EIA) 2006
6. CIL has taken steps to upgrade the mechanized coal transportation and loading system under 'First Mile Connectivity' projects.

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